## CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

### Original Application No. 381 of 2011

Wednesday, this the 11th day of May, 2011

#### **CORAM:**

## Hon'ble Mr. K. George Joseph, Administrative Member

P. Attakoya, S/o. Mohammed Haji, aged 47 years,
Pallom House, Kadamath, Union Territory of Lakshadweep
now working as Staff Car Driver, SPORTS (Society for Promotion
of Nature Tourism & Sports), Kadamath Island,
Union Territory of Lakshadweep – 682 556.

Applicant

### (By Advocate - Mr. M.P. Krishnan Nair)

#### Versus

- 1. Union Territory of Lakshadweep, rep. by Administrator, Kavaratti-682 555.
- 2. Managing Director, SPORTS, (Society for Promotion of Nature Tourism & Sports), Kavaratti, Union Territory of Lakshadweep-682 555.
- 3. General Manager, SPORTS, (Society for Promotion of Nature Tourism & Sports), Kavaratti, Union Territory of Lakshadweep-682 555.
- 4. Assistant General Manager, SPORTS, (Society for Promotion of Nature Tourism & Sports), Kadamath, Union Territory of Lakshadweep-682 555.
- 5. Assistant General Manager, SPORTS, (Society for Promotion of Nature Tourism & Sports), Minicoy, Union Territory of Lakshadweep-682 555.
- 6. Shri Muthukoya, Staff Car Driver, SPORTS, (Society for Promotion of Nature Tourism & Sports), Headquarters, Kavaratti, Union Territory of Lakshadweep, (Substitute for the applicant at Kadamath), 682 555. Respondents

This application having been heard on 11.5.2011, the Tribunal on the same day delivered the following:

# ORDER

Learned counsel for the applicant seeks permission to withdraw this Original Application as jurisdiction lies with the Hon'ble High Court. Allowed. Accordingly, this Original Application is dismissed as withdrawn with liberty to approach the appropriate forum.

(K. GEORGE JOSEPH) ADMINISTRATIVE MEMBER